

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.01.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 581 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vinay Gupta Vs. Romy Bansal & Anr.	Saumya Jain
2.	I.A. No. 583 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Raja Som Sehrawat Vs. Optiemus Infracom Ltd.	Mahua Kalra
3.	I.A. No. 592 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 307 of 2023	Vaibhav Aggarwal Vs. Sunil Sachdeva & Anr.	Harshita Nigam

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